

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3646  
ANSWERED ON:25.08.2006  
EXPENDITURE BY DDA  
Jha Shri Raghunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the expenditure incurred by Delhi Development Authority (DDA) in the land developmental activities including construction of master plan roads, development of green belts, levelling and dressing of land, construction of water supply facilities etc. during the period 2000-01 to 2004-05 in anticipation of administrative approval;
- (b) the time by which the administrative approval of the expenditure received together with the dates of undertaking the works in anticipation;
- (c) the action taken against the authorities for incurring expenditure in anticipation of administrative approval;
- (d) the steps taken to ensure that no expenditure is incurred without first getting the administrative approval; and
- (e) the details of the works that are in progress in which administrative approval of expenditure has not been received?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): The Delhi Development Authority (DDA) has given the details of works carried out from 2000-01 to 2004-05 in anticipation of Administrative Approval and Expenditure Sanction, as per Annexure-A.

(c)&(d): It has been indicated by DDA that whenever development works are required to be undertaken urgently and there is paucity of time for Administrative Approval and Expenditure Sanction, `in anticipation` approval is accorded by the competent authority and subsequently the same is regularised by according Administrative Approval and Expenditure Sanction by the Expenditure Approval Committee (EAC). As such, no action is contemplated by DDA against the authorities for incurring expenditure in anticipation of administrative approval.

(e): The DDA has given the details of the works, as at Annexure-B, which are in progress and for which Administrative Approval of Expenditure has not been received.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.3646 FOR 25.8.2006

ANNEXURE-A

Sl. No.	Name of Work incurred in anticipation of A/A & E/S of A/A & E/S (Rs. in Lacs)	Expenditure	Date of Approval	Date of Undertaking	Status of Works
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1. 2. 3. 4. 5. 6. 7.

1. SWZ

(a) Development of plots for resettlement of squatters at Hastal. Elec.)

574.00	Yet to be	27.6.2000	In progress
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(b) Development of 4.85 35.00 Yet to be 26.4.2002 In progress  
Sultangarhi Heritage accorded  
Complex at Sultangarhi,  
Vasant Kunj.

(c) Development of 9.80 122.27 Accorded 21.10.2003 In progress  
Bio-diversity Park at on 24.1.05  
North of Vasant Kunj.

2. NZ

(a) Development of Nil 13.89 Accorded 7.11.2004 In progress  
B-4 Narela. on 28.7.06

(b) Development of 7.61 150.00 Accorded 2003 Completed  
Yamuna Pushta at in 2006  
Vijay Ghat behind  
Samadhis.

3. EZ

Development of 60 Ha.of 150.87 580.00 Yet to be Aug.,2001 In progress  
land at Bakkarwala. accorded

4. ROHINI

(a) C/o Master Plan Nil 97.00 Accorded 11.7.2000 Civil Works  
Roads in Rohini, on 4.1.02 completed.  
Ph.IV. Elect. works  
in progress.

(b) D/o land for 50.83 114.00 Yet to be 22.7.2002 Work Completed  
resettlement of accorded  
squatters in Sec-26 &  
27, Rohini Pg-IV.

5. DWARKA

Development of Master Nil 1935.00 Accorded 31.7.2000 Completed  
Plan Road 45M on 5.11.01  
to 60M wide road  
at Dwarka Ph.I & II.

6 SEZ

(a) D/o land for 24.76 267.04 Accorded 25.1.02 & In progress  
Aastha Kunj in on 22.5.06 4.11.03  
District Green at Kalkaji.

(b) D/o Madanpur 569.54 1116.05 Accorded 30.3.01 Completed  
Khadar, Phase-I. on 28.7.06

(c) D/o Madanpur Khadar 45.79 776.16 Accorded 30.3.01 Completed

Phase-II. on 8.11.02

(d) D/o Tughlakabad Nil 140.45 Approved by 4.10.99 & In progress  
Recreational Complex. EAC on 24.8.01  
28.7.06

(e) Upgradation 53.95 713.00 Accorded 30.4.02 Completed  
of District Centre on 7.5.04 Phase-I.  
at Bhikaji CamaPlace.

(f) Link Road 60M 270.74 1480.00 Accorded 27.6.02 Completed  
R/W from NH-8 to on 25.10.04  
Dwarka through Southern  
boundary of I.G.I. Airport  
Authority.

(g) D/o Bus Terminal 3.00 159.49 Accorded 25.11.02 Completed  
at Lado Sarai. on 2.7.04

(h) Upgradation of 222.32 Yet to be 5.6.03 Completed  
Industrial sheds in accorded  
Okhla Phase-I & II.

(i) Link road along 6.57 194.76 Yet to be 3.3.03 Completed  
barapullah nallah accorded  
connecting Mathura Road  
to Nizamuddin Railway  
Station.

(j) Upgradation of 31.23 265.20 Yet to be 24.6.02 Completed  
Community Centre at Zamrudpur. accorded

## ANNEXURE-B

### LIST OF WORKS IN PROGRESS AND TAKEN UP IN ANTICIPATION OF A/A&E/S DURING THE PERIOD 2000-01 TO 2004-05.

Sl. Name of Work Expenditure Date of Date of Status of  
No. incurred in Approval of Undertaking Works  
anticipation A/A & E/S the works in  
of A/A & E/S anticipation  
of A/A & E/S  
(Rs. in Lacs)

Elect. Civil

#### 1. SWZ

(a) Development of plots 574.00 Yet to be 27.6.2000 In progress  
for resettlement of (Civil + accorded.  
squatters at Hastal. Elec.)

(b) Development of 4.85 35.00 Yet to be 26.4.2002 In progress  
Sultangarhi Heritage accorded  
Complex at Sultangarhi,  
Vasant Kunj.

(c) Development of 9.80 122.27 Accorded 21.10.2003 In progress  
Bio-diversity Park at on 24.1.05

North of Vasant Kunj.

2. NZ

(a) Development of B-4 Nil 13.89 Yet to be 7.11.2004 In progress  
Narela. accorded

3. EZ

(a) Development of 60 150.87 580.00 Yet to be August In progress  
Ha. of land at Bakkarwala accorded 2001

4. SEZ

(a) D/o land for Aastha 24.76 267.04 Accorded 25.11.02 & In progress  
Kunj in District on 22.5.06 4.11.03  
Green at Kalkaji

(b) D/o Tughlakabad Rec- Nil 140.45 Approved 4.10.99 & In progress  
reational Complex. by EAC on 24.8.01  
28.7.06